IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 769 of 2021

Sanju Mishra @ Tuntun Mishra @ Sanjay Mishra **... Petitioner**

-Versus-

The State of Jharkhand & another **... Opposite Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Nilesh Kumar, Advocate
For the Opposite Party-State : A.P.P.

06/08.09.2021. This criminal miscellaneous petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On the request of the learned counsel for the parties, let this matter appear on 05.10.2021.

Interim order dated 02.07.2021 is extended, till the next date.

(Sanjay Kumar Dwivedi, J.)

Ajay/